

[Translation]

### Terrorists Arrested in Delhi

610. SHRIMATI SAROJ DUBEY:  
SHRI BALRAJ PASSI:  
SHRI JANARDAN MISRA:  
SHRI RAM BADAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists arrested in Delhi during January and February, 1994, separately;

(b) the quantity and type of arms, explosives and other materials seized from their possession;

(c) the main intention of the arrested terrorists;

(d) whether they have any connection with the Inter Services Intelligence (ISI) of Pakistan;

(e) if so, the details thereof; and

(f) the steps taken to check terrorist activities in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) 11 terrorists (6 in January and 5 in February, 1994 up to 15th February, 1994) were arrested in the capital.

(b) The articles seized included approximately 166 kgs. of explosive, one AK-56 rifle and a magazine loaded with 20 live rounds; one revolver, one pistol 7.65 bore alongwith 8 live cartridges, etc.

(c) Their main intention was to commit some spectacular terrorist acts.

(d) and (e). Information is available about links of some terrorists with the ISI of Pakistan.

(f) The steps taken to curb terrorist activities in the Capital include formation of an Anti-Terrorist cell in each Police District; deployment of armed pickets at vulnerable/strategic points; intensive mobile patrolling; distribution of education literature amongst the people to make them more vigilant; deployment of spotters, display of photos of known terrorists at public places; stationing of PCR vehicles at strategic places; and coordination meeting with the adjoining states.

[English]

### Utilisation of Water Resources

611. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any guidelines have been issued by the Union Government to the State Governments to involve the farmers in regulation of irrigation water for the best utilisation of the water resources;

(b) if so, the details thereof; and

(c) the names of the states which have implemented the guidelines ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). The Ministry of Water Resources circulated guidelines in 1987 to all States for involving farmers in Water Management. Some measures of success has been achieved in this direction in States like Gujarat, Madhya

Pradesh, Andhra Pradesh, Maharashtra, Tamilnadu and Haryana etc. Other States are taking steps to encourage farmers participation in water Management and maintenance of field channels.

**Narmada Project**

612. SHRI HARIN PATHAK:  
SHRIMATI DIPIKA H.  
TOPIWALA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the outcome of recent tripartite meeting convened by the Prime Minister with the Chief Ministers of three States i.e. Gujarat, Maharashtra and Madhya Pradesh on Narmada project;

(b) whether the construction on the dam was stopped on the instruction of Irrigation Department;

(c) if so, the reasons therefor; and

(d) how much money the Government

of Gujarat has to recover from the other three States being their share for the Narmada project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) It was felt in the meeting that the work on Sardar Sarovar Project should proceed and the related items of work would be carried out on priority in areas likely to be permanently submerged. It was also agreed to dereserve 1500 hectares of additional forest land in Maharashtra for rehabilitation in the special circumstances of the case.

(b) and (c). No, Sir. However, the project authorities were advised not to raise the spillway dam portion beyond the schedule up to 31st December, pending a decision on the closure of the construction sluices of the dam.

(d) The details of the share due from Madhya Pradesh, Maharashtra and Rajasthan as on 31.10.93 are as under :